

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**OA-1732/2015
With
OA-2598/2015**

New Delhi this the 26th day of October, 2016.

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Shekhar Agarwal, Member (A)**

OA-1732/2015

Dr. Deva Ram Bajya (Specialist Biosciences)
S/o Sh. Hira Lal Jat,
VPO-Sirsi (Bajya Ki Dhani) Lunwa,
Tehsil-Nawa City District Nagaur-341509
Aged about 37 years
Rajasthan.

..... Applicant

(through Ms. Neha Bhatnagar)

Versus

1. The Director,
Institute of Pesticide Formulation
Technology, Sector 20, Udyog Vihar,
Gurgaon-122016.
(Ministry of Chemicals and Fertilizers).
2. Ms. Pinky Bhandari,
Deputy Chief
Institute of Pesticide Formulation
Technology, Sector 20, Udyog Vihar,
Gurgaon-122016.
(Ministry of Chemicals and Fertilizers).
3. The Secretary, Department of
Petrochemical and Chemical (DCPC)
Ministry of Chemicals and Fertilizers,
Shashtri Bhawan, New Delhi.

.... Respondents

(through Sh. Mayank Joshi with Sh. Rajinder Nischal)

OA-2598/2015

Dr. Deva Ram Bajya
S/o Sh. Hira Lal Jat
VPO-Sirsi (bajya Ki Dhani) Lunwa
Tehsil-Nawa City District Nagaur-341509
Rajasthan
Aged 37 years

Post-Bioscience Specialist.

.... Applicant

(through Ms. Neha Bhatnagar)

Versus

1. The Secretary and Chairman, Institute of Pesticide Formulation Technology Petrochemical and Chemical Ministry of Chemicals and Fertilizers Shastri Bhawan, New Delhi.
2. Dr. S.K. Raza, Director, Institute of Pesticide Formulation Technology, Sector-20, Udyog Vihar, Gurgaon, Haryana.
3. Dr. Pinki Bhandari, Deputy Chief (Bio-Sciences) Institute of Pesticide Formulation Technology, Sector-20, Udyog Vihar, Gurgaon (Haryana).

.... Respondents

(through Sh. Mayank Joshi with Sh. Rajinder Nischal)

ORDER (ORAL)

Hon'ble Mr. Justice Permod Kohli

OA No. 1732/2015 with OA-2598/2015

Learned counsel for the applicant submits that she has instructions to withdraw these OAs as according to the applicant, respondents have assured grant of relief outside the court.

2. In view of this submission, these OAs are dismissed as withdrawn.

**(Shekhar Agarwal)
Member (A)**

**(Justice Permod Kohli)
Chairman**

/ns/